

million hectares of forest area has been diverted for other uses during the last three decades. The programme for tree planting taken up at an unprecedented scale and high priority given to conservation of forests and programmes of afforestation under the new 20-Point Programme are expected to check degradation of deforested lands.

(b) No, Sir.

(c) Yes, Sir.

(d) The following Centrally sponsored schemes, are under implementation:—

(i) Soil Conservation in the Catchments of River Valley Projects;

(ii) Integrated Watershed Management in the Catchment of Flood Prone Rivers;

(iii) Soil, Water and Tree Conservation in the Himalayas;

(iv) Control of Shifting Cultivation;

(v) Strengthening/Creation of State Soil Survey Organisations; and

(vi) Social Forestry|Farm Forestry.

In addition to the above, sizeable programmes of soil conservation, afforestation and raising of shelter belts are being implemented under Drought Prone Area Programme, Desert Development Programme and National Rural Employment Programme under the Ministry of Rural Development. The Govt. of India have further recently constituted a National Land Board and a National Land Resources Conservation and Development Commission.

Master Plan for Delhi

*217. DR. VASANT KUMAR PANDIT: Will the Minister of WORKS AND HOUSING be pleased to state

(a) whether Government have held any inquiry in the D.D.A's failure in implementing the Master Plan for old Delhi as directed by the Public Accounts Committee of Parliament in its Report submitted in November, 1982; and

(b) if not, the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) (a) No, Sir.

(b) The Master Plan objectives of reduction of population in the walled City and regulation of commercial use are sought to be achieved through the Master Plan, 22 Zonal plans and action plans to be implemented by invoking the provisions of the Delhi Development Act, the Municipal Corporation of Delhi Act and the Slum Areas (Improvement and Clearance) Act. The DDA has reported that experience has shown that due to non-availability of vacant land in the walled City and difficulty in acquiring largely built up areas, the implementation gets retarded. All the same environmental improvement has been undertaken partly through environmental improvement programmes and by creation of slum tenements by the DDA. Some progress has been achieved in restricted goods traffic movement by the Railways who have shifted their main yards to Okhla. Similar proposal to diversify heavy truck movement by locating warehouses outside the Walled City and establishing comprehensive transport nagars are in hand. In view of this, the Government do not consider it necessary to hold an inquiry into the matter.

Augmentation of levy sugar quantity

*218. SHRI BHEEKHABHAI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether in view of sugar production being at all time high Government propose to augment the quantity of levy sugar to benefit the consumers;

(b) whether sugar production has doubled over the previous year;

(c) if so, the mode of disposal thereof; and

(d) whether the consumer's quota will be increased;

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) to (c). Sugar production in 1981-82 sugar year touched 84.38 lakh

tonnes as compared to 51.48 lakh tonnes in 1980-81 thus recording an increase of 63.9 per cent. Sugar production in 1982-83 sugar year has been estimated at 75.80 lakh tonnes. Earlier, levy sugar quotas for States had been fixed on the basis of population as on 1-4-1978 taking 425 grams per capita availability. This has been raised upwards from 1-4-1982 on the basis of population as on 1-3-1981 thus raising the monthly levy allocation from 2.71 lakh tonnes to 2.94 lakh tonnes. To keep the market prices at reasonable levels month releases of free sale sugar have been substantially stepped up. Efforts are under way to increase internal consumption considerably over last year in view of the record production. Exports of sugar under International Sugar Agreement 1977 are being envisaged. An initial buffer stock of 5 lakh tonnes of sugar has also been created to help tide over the problem of huge stocks resulting from this record production.

(d) Since the sugar season is still progressing the exact production prospects are not yet known. In of levy sugar allocation to States having already been stepped up, there is no immediate proposal for making a further increase in the same.

Complaints Regarding DDA Self Financing Flats in Hauz Khas, New Delhi

*219. SHRI RAVINDRA VARMA:
SHRI P.K. KODIYAN;

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether some residential flats have recently been constructed in the Hauz Khas area of New Delhi under the DDA Self-financing Scheme;

(b) if so, the number thereof;

(c) whether complaints with regard to sub-standard material used in these flats have been received; and

(d) if so, the steps taken to remove these complaints?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH)

(a); Yes, Sir.

(b) 380.

(c) The DDA has reported that one complaint was received from the Hauz Khas DDA SFS Owners Welfare Society. Society.

(d) The DDA has reported that detailed quality control inspections had shown that the houses are structurally sound. It has further reported that a few minor defects which were pointed out are being attended to.

Production and Export of Sugar

*220. SHRI B. D. SINGH:

SHRI RASHEED MASOOD:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that while there has been record sugar production in the country, there has been stagnation in the domestic consumption and that Government propose to export sugar;

(b) if so, what is the estimated sugar production during the current crushing season and what are the reasons for stagnation in the domestic consumption;

(c) what is the quantity of sugar likely to be exported and whether there is likelihood in the prices of sugar coming down in the domestic market because of the record production; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE
MINISTRY OF FOOD AND CIVIL
SUPPLIES (SHRI BHAGWAT JHA
AZAD) (a) and (b). Sugar Production in 1981-82 sugar year touched 84.38 lakh tonnes as compared to 51.48 lakh tonnes in 1980-81 thus recording an increase of 63.9 per cent. Sugar production in 1982-83 sugar year has been estimated at 75.80 lakh tonnes.

Internal consumption of sugar during 1981-82 sugar year has not been stagnant and has, in fact, increased to 57.11 lakh tonnes from 49.89 lakh tonnes during